

are separate CGHS counters in both Safdarjang and Dr. R.M.L.Hospital to take care of the patients who are entitled to have CGHS benefits. Instructions will be issued to the Chief Medical Officers in-Charge of dispensaries to ensure that elderly CGHS beneficiaries are looked after sympathetically and with due consideration.

I.L.O. Report About Shorter Working Hours to Overcome Unemployment

3341. SHRISANATKUMAR MANDAL: Will the Minister of LABOUR be pleased to state:

(a) whether Government have seen the Report of the International Labour Organisation (ILO) that short working hours could be regarded as benefits of economic progress;

(b) if so, whether reduced working hours are considered a method for combating unemployment by workers' organisation; and

(c) Government's reaction to the shorter working hours to combat unemployment?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir. The reference appears to be to the ILO Report entitled "Working time issues in industrialised countries."

(b) Yes, Sir. However, the report in question refers to the views of the Workers' organisation in some of the industrialised countries only. In fact, a workers' organisation in one country expects no employment advantage from shorter hours.

(c) According to the ILO Report, it is difficult to assess the real impact of working time reduction on employment and various studies have come to different conclusions. It is thus doubtful whether shorter working hours would necessarily lead to increase in

employment.

Pregnancy Test Kit

3342. SHRISANATKUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a 2-minute pregnancy test which is expected to cost less than Rs. 5 has been developed by the National Institute of Health and Family Planning, New Delhi;

(b) if so, steps taken to carry large-scale testing of the new test kit; and

(c) how long will it take to market it throughout the country particularly in the rural areas?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY): (a) to (c). A colour test 'PRE-GELISA' has been developed. The change of colour from blue to colourless occurs within 2-3 minutes, depending upon the stage of pregnancy. The kit materials are being accumulated to carry out large scale tests in properly packed Kit packages in some local hospitals as well as at the Institute for the next six months to one year. If the test kit stands the rigorous testing procedures and is found suitable for field conditions, it shall be possible to market it throughout the country including rural areas.

National Scheduled Castes and Scheduled Tribes Finance and Development Corporation

3343. SHRI HET RAM : Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that National Scheduled Castes and Tribes Finance and Development Corporation has been established by Government of India;

(b) the amount allocated to the Corporation during the year 1988-89 and 1989-90;

(c) whether it is a fact that a large amount of allocation has been deposited by the corporation in various banks for varying periods;

(d) if so, the details thereof and reasons for depositing the money in various banks; and

(e) the details of achievements made by this corporation during the last two years and what are its plans for the year 1990-91?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) During the year 1988-89 an amount

of Rs. 50 Crores was allocated to the NSFDC.

(c) to (e). The Corporation was set up on 8th February, 1989. So far, it has sanctioned term loan/seed capital of Rs. 366.19 lakhs for the economic upliftment of 6036 beneficiaries belonging to the Scheduled Castes and Schedule Tribes. The Corporation is finalising large number of programmes, examining their viability, etc. for implementation during 1990-91. Pending finalisation of these projects, the Corporation has deposited its funds in various banks. The National Corporation has not been provided with any managerial, or other supports. Interest earned on deposits is helping in meeting these needs. The details of the amount deposited in the various banks have been given in the statement I below. A summary of the Corporation's plan for 1990-91 is given in statement II below.

STATEMENT-I*Deposit in various Banks*

1.	R.B.I.	25,00,00,000
2.	State Bank of Patiala, Shastri Bhavan	25,00,000
3.	United Commercial Bank, High Court	1,00,000
4.	Canara Bank, Con. Place	25,00,000
5.	Bank of India, Janpath	25,00,000
6.	P.N.B., Subzi Mandi	25,00,000
7.	P.N.B., Puchsheel Park	25,00,000
8.	Indian Overseas Bank, Parliament Street	25,00,000
9.	Indian Overseas Bank, Gurdwara Road	25,00,000
10.	Syndicate Bank, Lodhi Road	25,00,000
11.	Vijay Bank, Con. Place	25,00,000
12.	Indian Bank, Tilak Nagar	25,00,000
13.	Allahabad Bank, Tagor Park	75,00,000
14.	S.B.I., Kalkaji	15,00,000

15.	Canara Bank, Kalkaji	15,00,000
16.	Bank of Maharashtra, Chandni Chowk	15,00,000
17.	S.B.I. Asaf Ali Road	15,00,000
18.	Dena Bank, Nehru Place	5,00,000
19.	New Bank of India, Defence Colony	8,00,000
20.	Housing Dev. and Finance Corporation, Delhi	1,50,00,000
21.	Infrastructure leasing and Financial Service Ltd. (Subsidiary of Central Bank of India)	20,00,00,000
Total		*50,49,00,000

*Rs. 49 lakhs have been earned by way of interest on the deposits.

STATEMENT-II

National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, New Delhi

—Summary—

(Operations) Budget for 1990-91

Disbursement	Loans	Seed Capital	Total	Per Project Cost	No. of Projects	(Per Project) No. of beneficiaries	Total beneficiaries	(Rs. in Lakhs)
Agricultural	2891.00	59.00	2950.00	2.00	1475	4	5900	
Industrial	1734.60	35.40	177.00	20.00	89	100	8900	
Service	1156.40	23.60	1180.00	4.00	295	3	885	
Total	5782.00	118.00	5900.00		1859		15685	

Number of project sectorwise and categorywise

Category	Agricultural	Industrial	Service	Total
1	2	3	4	5
For STs	983	60	197	1240
For SCs	492	29	98	619
Total	1475	89	295	1859

No. of beneficiaries sectorwise and categorywise

For SCs	3933	5934	590	10457
For STs	1967	2966	295	5228
Total	5900	8900	885	15685
Investment per beneficiary	Rs. 0.50 lakh	Rs. 0.20 lakh	Rs. 1.33 lakh	